

23

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 96/NCLT/AHM/2017
c.w. CA(CAA) No. 83/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017**

Name of the Company: Accelaris Technologies Ltd.
Mejor Metfab and Equipment Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Vaibhavi Parikh	Advocate	Petitioner	
2.				

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

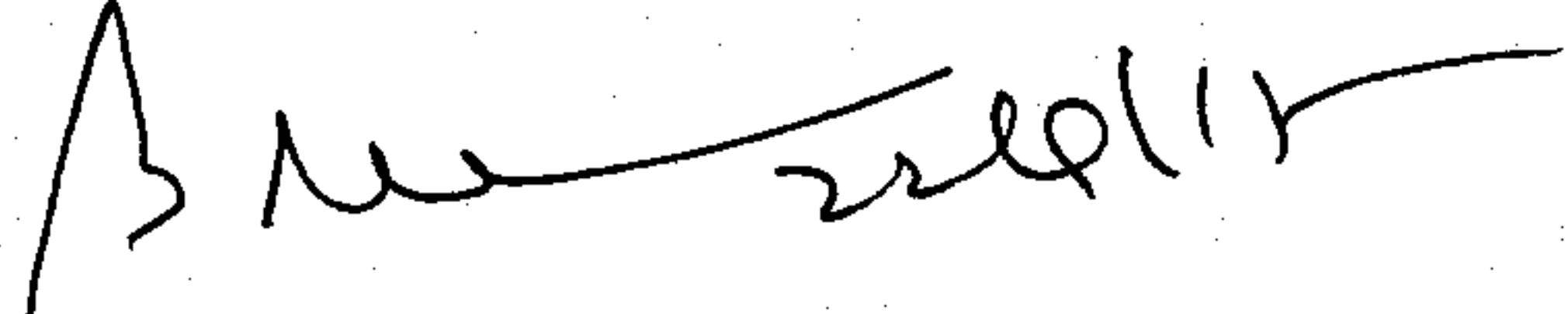
Common representation of Regional director received.

Reply to representation of Regional Director filed.

Reply to representation of official liquidator filed.

Heard arguments of Learned Counsel for Petitioners.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 22nd day of September, 2017.